Written Answers to		[15 March, 2012]	Unstarred Questions 177	
1	2	3	4	5
46.	Uttarakhand	Haridwar-Rishikesh-Munikireti-Circuit	2008-09	4452.22
<b>4</b> 7.		Nirmal Gangotri	2011-12	5000.00
48.	Uttar	Agra Circuit	Phase-I	3758.33
	Pradesh		East Gate	
			2005-06	
			(S-848.49)	
			(R-848.49)	
			West Gate	
			2006-07	
			(S-933.40)	
			(S-933.40)	
			Phase-II	
			2009-10	
			(S-1976.44)	
			(R-988.22)	
49.		Varanasi-Sarnath-Ramnagar Circuit	Phase-I	2202.31
			2006-07	
			(S-786.00)	
			(R-628.80)	
			Phase-II	
			2008-09	
			(S-1416.31)	
			(R-708.16)	
50.		Development of Mathura-Vrindavan including renovation of Vishramghat (Mathura) as Mega Destination	2011-12 t	3178.66
51.	West Bengal	Ganga Heritage River Cruise Circuit	2008-09	2042.35
52.	20115111	Dooars (Jalpaiguri District)	2010-11	Identified
<b>5</b> 3.		Kolkata Heritage and River-Front	2011-12	Identified
<i>5</i> 5.		Mega Tourism Project	2011-12	- Identified

## **Budget allocation for Tribal sun-plans**

 $440.\ SHRI\ MANI\ SHANKAR\ AIYAR:$  Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the share in the general budget of the allocation made to different Tribal

Sub-Plans in relation to the share of the total tribal population in the total population of India, over the past five year; and

(b) the steps Government is taking to raise the share in the budget of the Tribal Sub-Plans to match the share of the tribals in our total population?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) and (b) The Planning Commission had set up a Task Force under the Chairmanship of Dr. Narendra Jadhav, Member Planning Commission in June, 2010 to review the operational difficulties in implementation of Tribal Sub-Plan (TSP) both at the level of Central Ministries/Departments and State Governments. Based on the recommendations of the Task Force, the Planning Commission has made a differential earmarking of Plan funds for 28 Central Ministries/Departments for the purpose of TSP, commencing from 2011-12 so as to provide at least share in proportion to the ST population. A statement showing Ministry/Department-wise stipulated earmarking of funds under TSP for 2011-12 is enclosed. The Planning Commission has requested the other Ministries/Department also to make efforts to provide allocations under TSP in the interest of Scheduled Tribes.

Statement showing the Ministry/Department-wise stipulated earmarking of funds under TSP for 2011-12

Sl.No	o. Ministry/Department	Earmarking of
		funds under
		TSP (in percent)
1	2	3
1.	Department of Telecommunication	0.25
2.	Ministry of Textiles	1.20
3.	Ministry of Water resources	1.30
4.	Department of Food and Public Distribution	1.40
5.	Ministry fo Cultrure	2.00
6.	Department of AYUSH	2.00
7.	Ministry of HUPA	2.40
8.	Ministry of Tourism	2.50
9.	Department of Science and Technology	2.50
10.	Ministry of Road Transport and Highways	3.50
11.	Department of Agriculture Research and Education	3.60
12.	Ministry of Mines	4.00

Written Answers to		[15 March, 2012]	Unstarred Questions 1'	79
1	2		3	
13.	Department of Informa	tion Technology	6.70	
14.	Department of Higher	Education	7.50	
15.	Department of Agricul	ture and Cooperation	8.00	
16.	Ministry of MSME		8.20	
17.	Ministry of Coal		8.20	
18.	Department of Youth	Affairs	8.20	
19.	Ministry of labour and	Employment	8.20	
20.	Ministry of Panchayati	Raj	8.20	
21.	Department of Sports		8.20	
22.	Ministry of Women ar	d Child Development	8.20	
23.	Department of Health	and family Welfare	8.20	
24.	Department of Land R	lesources	10.00	
25.	Department of drinking	g Water and Sanitation	10.00	
26.	Department of School	Education and Literacy	10.70	
27.	Department of Rural D	evelopment	17.50	
28.	Ministry of Tribal Affa	airs	100.00	

## Utilization of funds for Special Area programme by Gujarat

- 441. SHRI DILIPBHAI PANDYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether the funds allocated in respect of Special Area Programme and grants made to the State of Gujarat for the welfare of tribals have been fully utilized and target achieved;
- (b) if so, the details thereof for the last three years and the current year, district-wise particularly in Patna-Mehsana and Banaskantha; and
- (c) the details of the schemes/programmes being implemented by Government to remove the social, economical and educational backwardness of the tribals and their result and outcome?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEV S. KHANDELA): (a) and (b) The releases to the State Government of Gujarat under the Special Area Programmes of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grant under Atricle 275 (1) of the Constitution of India and utilization reported by the State Government for the last three years are as under: